

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 192 of 2017

Dated: 22nd November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Meghalaya Power Distribution Corporation Ltd.

.... Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Raunak Jain
h/f Mr. Buddy A. Ranganadhan for R-1

Ms. Ritika Singhal for Caveator

ORDER

Ms. Ritika Singhal, learned counsel states that she will be filing intervention application by tomorrow.

List the matter on **27.11.2017.**

**(S.D. Dubey)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**